

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 5483-5484/2017

LUCKNOW DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

BHUSAI & ORS.

Respondent(s)

(IA No.66723/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and
IA No.66727/2017-EXEMPTION FROM FILING O.T.)WITH SLP(C) No. 17242/2017 (XI)(With Interim Relief and APPLN(s) FOR EXEMP. FROM FILING O.T.-
IA 53341/2017)

Date : 14-12-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)

Mr. M. C. Dhingra, AOR

For Respondent(s)

Mr. Pradeep Kant, Adv.
Mr. Divyanshu Sahay, Adv.
Mr. Anurag Kishore, AOR
Mr. Mordhwaj Singh, Adv.

Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E RAt the joint request of learned counsel for the parties,
the matter is adjourned to February 2018.(MAHABIR SINGH)
COURT MASTER(PARVEEN KUMARI PASRICHA)
COURT MASTER